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Declaration of Assets and Liabilities

| | | Year2023-2027 | | | |
|-------------------------|------------------------------------|---|--|--|--|
| . Chivani | Mindula son/daughter/v | wife of Rama Shankar Cupta | | | |
| 28 | years, belonging to 13:ha | ar Legislative Assembly Persetar | | | |
| service and presently w | orking as Assistant & | ar Legislative Assembly Secretar Section Officer, BLAS | | | |
| | etails of the assets (immovable, n | | | | |
| myself, my spouse and o | dependants*: | | | | |

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|---|-------------------|---------------------|---------------------|--|
| (i) | Cash | 15,000/- | Neg. | Mil. | Nel | Nil |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 2,50,000/, Bank 2,50,000/, FD 1995 | | | | |
| (iii) | Bonds, Debentures and Shares in companies | 80,000-MF 32,009- 5 hares | | | | and the state of t |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC Premium 17,740/, | | 8 | | |
| (v) | Motor Vehicles (details of make, etc.) | -NA- | | | | |
| (vi) | Jewellery (give details of weight and value) | 1009 | / | | | |
| (vii) | Other assets, such as values of claims / interests | HUF Estace is not defined. | 1 | 12.0 | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

| Sr. No. | Description | Self | Spouse Name(5) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|---------------------------------------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | P.S | N3 | Nel | Na | Nef. |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | do | | |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | HUF CHU do Bhase! not define | | do | | |
| (v) | Others (such as interest in property) | 1.4% | / | | | |

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|---|---|-----------------------|
| (a) | (i) Loans from Banks | SBI. Sidham Mandal. | Rs. 2,22,000/ |
| 1-7 | (ii) Loans from financial institutions | - Nol- | _ MY . |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | do | |
| | (c) dues to departments dealing with supply of electricity | | |

Chiram Mriduly

| | (d) dues to departments dealing with telephones | Nel | My |
|-----|--|--|-----|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | а | 7 |
| | (f) Other dues, if any | - tr | 4 |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 2 35,914 (2023 - 2024) PAN - CBA PM14568 | " |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | wid | " |
| | (iii) Sales Tax (Only in case of proprietary business) | M4. | |
| | (iv) Property Tax | The state of the s | 12. |

GPF/CPF/PRAN No. 110122896890 (M/F) Gender Date of Birth (DD/MM/YYYY) 1 Class/Group (A/B/C) Bihar Legislative Assembly &ceretariat-13LAS (Full Name e.g. B.A.S.-Bihar Administrative Service, Cadre B.S.S.- Bihar Secretariat Service etc.) Home District Buxar I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Shivani Mridula

Name of Employee: Shivani Mridula

Designation: Assistant Section Officer

Department: Establishment Section BLAS

Note:

C.

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.